

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
QUESTION NO 09.11.2010
ANSWERED ON

RESTORING RECOGNITION OF AIR INDIA EMPLOYEES UNIONS .

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Shri D. Raja

Will the Minister of CIVIL AVIATION be pleased to state :-

- (a) whether Government has decided to reinstate all the Air India employees suspended for their participation in the flash strike following the Mangalore air crash;
- (b) if so, the details thereof;
- (c) whether any decision is taken on restoring the recognition of two employees unions which were de-recognized; and
- (d) if not, the details of the discussions being held in this regard?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION

(SHRI PRAFUL PATEL)

(a) and (b): Air India has initiated action against the suspended employees as per the rules of the Company. Revocation of suspension is being considered on case to case basis.

(c): No, Sir.

(d): Does not arise.